

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal No(s).1968-1970/2014

MANOJ @ MANOJ GURJAR & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(and IA No.5183/2018-EARLY HEARING APPLICATION)

Date : 23-02-2018 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE AMITAVA ROY
HON'BLE DR. JUSTICE D.Y. CHANDRACHUDFor Appellant(s) Mr. T. N. Singh, Adv.
Mr.Vikas K.Singh, Adv.
Mr.Umang Tripathi, Adv.For Respondent(s) Mr. Sanjay Kumar Tyagi, Adv.
Mr.Kameshwar Nath Mishra, Adv.UPON hearing the counsel the Court made the following
O R D E R

This is an application for early hearing.

Keeping in view the nature of the case, we direct that
the appeals be added to the hearing list in the week commencing
16.07.2018 before the appropriate Bench.

I.A. stands disposed of accordingly.

(Chetan Kumar)
Court Master(H.S.Parasher)
Assistant Registrar